

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 23<sup>rd</sup> March, 2018  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>THE CASES FROM SR. NO. 1 TO 3 LISTED ON 26.03.2018 SHALL BE TAKEN UP ON 02.04.2018</b>			
1.	Original Application No.125/2013	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Amit Tiwari, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra, Adv. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7 Mr. A. S. Kulshrestha, Adv. for UPSIDC Mr. Tarunvir Singh Khehar, Adv. Mr. Gaurav Agrawal, Adv.
2.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-1 Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Mukesh Kumar Verma, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv. Mr. Rajesh Raina, Adv. for UPSIDC Mr. Prithu Garg, Adv. for THDC India Ltd.
3.	Original Application No. 491/2017 (M.A. No.971/2017)	Tanveer Ahmed Khan Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Kumar, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Gajendra Mohan Chand, Adv. for R-4&5 Dr. Mohd. Iqbal, Adv. Mr. Sharad Chauhan (LC)
<b>FOR ADMISSION</b>			
4.	<b>Execution Application No. 18/2018 IN</b> O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person
5.	Original Application No. 73/2018	Sarita Devi Vs. The Lt. Governor & Ors.	Mr. Satya Narayan Vashishth & Ms. Meena Kumari, Advs. for Applicant
6.	Original Application No. 109/2018 (M.A. No. 316/2018)	Gaurav Jain Vs. National Highways Infrastructure Development Corporation Ltd. & Ors.	Mr. Narender Singh Yadav, Adv. for Applicant
7.	Original Application No. 139/2018 (M.A. No. 367/2018)	Ajay Dubey Vs. Union of India & Ors.	Mr. Srivastava Naver, Adv. for Applicant
8.	Original Application No. 141/2018	Bhartiya Kisan Union Vs. State of Uttar Pradesh & Anr.	Mr. Atul Guleria, Adv. for Applicant

9.	Original Application No. 145/2018	Citizens Welfare Association Vs. South Delhi Municipal Corporation & Ors.	Mr. Angad Mehta, Adv. for Applicant
10.	Original Application No. 146/2018 (M.A. No. 419/2018)	Hajipur Gram Panchayat Vs. Dist. Magistrate, Banda (UP) & Ors.	Ms. Radhika Dwivedi, Adv. for Applicant
11.	Original Application No. 150/2018	Rampal Vs. NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant
12.	Original Application No. 151/2018	Satya Narain Vs. NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant
13.	Original Application No. 152/2018	Fateh Singh Vs. NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant
14.	<b>M.A. No. 327/2018 IN</b> Original Application No. 96/2017 (EZ)	Gaurav Govind Vs. The State of Bihar & Ors.	Mr. Dharendra Kumar, Adv. for Applicant
15.	<b>M.A. No. 424/2018 IN</b> M.A.Nos. 32/2018 <b>IN</b> Appeal No. 5/2018 (WZ)	Nacimenta Sequeira Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant
16.	<b>M.A. No. 425/2018 IN</b> M.A.Nos. 30&31/2018 <b>IN</b> Appeal No. 6/2018 (WZ)	Budhavant Banaulikar & Ors. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
17.	Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Mr. Daniyal Khan & Mr. Sarim Naved, Advs. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Attin Shankar Rastogi, Adv. for MoEF
18.	<b>Execution Application No. 19/2018 IN</b> O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF
<b>FOR HEARING</b>			
19.	Original Application No. 309/2013 (M.A No. 51/2015, M.A No. 443/2015, M.A. No. 720/2015, M.A. No. 721/2015, M.A. No. 857/2015 M.A. No. 920/2015 M.A. No. 921/2015, M.A. No. 73/2016, M.A. No. 74/2016, M.A. No. 294/2016, M.A. No. 1045/2016, M.A. No. 101/2017 & M.A. No. 566/2017)	National Green Tribunal Bar Association Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. U.K. Uniyal, AG along with Dr. Abhishek Atrey, Adv. for R – 2 Ms. D. Bharathi Reddy, Adv. for Uttarakhand Mr. Vivek Sharma, Adv. for R-3 Mr. Rajiv Nanda, Adv. Mr. Ravi Gupta, Sr. Adv. along with Mr. K.R. Chawla, Sr. Advs. with Mr. T. S. Bindra, Adv. for R-4 Mr. Pradeep Misra, Advs. Mr. P.L. Gautam, Adv. for NDMC Mr. Siddharth Luthra, Sr. Adv.

20.	Original Application No. 384/2015 (M.A. No. 1168/2016)	Shri B. S. Sidhu Vs Union of India & Ors.	Mr. K. R. Chawla, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Dr. Bharti Reddy, Adv. for R-2 Mr. S. P. Singh, Adv. for R-3 to 5 Mr. Anirudh Joshi, Adv. for R-6 Mr. Vivek Sharma, Adv. for R-7 to 10 Mr. Rajiv, Adv. for State of Uttrakhand
21.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghendra Dwivedi, Adv. for Applicant  Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Adv. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshu Tyagi, Adv. Mr. Narender Singh Yadav, Adv.
22.	Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016 & M.A. No. 1106/2017)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
23.	Original Application No. 546/2016 (M.A. No. 231/2018 & M.A. No. 232/2018)	Harinder Singh & Ors. Vs. M/s Prateek Buildtech (India) Pvt. Ltd. & Ors.	Mr. Gurbaksh Singh, Adv. for Applicant  Mr. Rajiv Bansal, Sr. Adv. with Mr. Anirudh Singh, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2 Dr. Sandeep Singh, Adv. for Sate of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Varun Thakur, Adv.
24.	Original Application No. 664/2016 <b>(M.A. No. 304/2018)</b>	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Manu Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. Mr. Rajesh Kumar Srivastava, MC, Bareilly
25.	Original Application No. 115/2017 (M.A. No. 442/2017)	Shailesh Singh Vs. Central Ground Water Board & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP
26.	Original Application No. 148/2017	Abhinav Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Raman Yadav, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 4 to 6 Mr. C. K. Rai, Adv. for R-3
27.	<b>M.A. No. 758/2017 IN</b> Original Application No. 42/2016	Rajeev Rai Vs. Union of India & Ors.	Mr. Piyush Choudhary, Adv.  Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pradeep Misra ,Adv. for UPPCB Mr. Rahul Khurana, Adv. for R-5 Mr. Bhanwar Pal Singh Jadon, Adv. for UP

28.	Original Application No.32 (T <sub>HC</sub> )/2014 (CWP No. 9503/2012)	Kishan Paryavaran Sangharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
29.	Original Application No.33 (T <sub>HC</sub> )/2014 (CWP No. 8923/2012) (M.A. No. 1415/2017)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
30.	Original Application No. 266/2016 (M.A. No. 456/2016)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 4
31.	<b>Original Application No. 55/2018</b> (M.A. No. 152/2018 & M.A. No. 153/2018) (Earlier O.A. No. 56/2017 (CZ))	Shailendra Singh Vs. State of Rajasthan & Ors.	

Date : 23<sup>rd</sup> March, 2018  
Time : 01.15 P.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
JUDICIAL MEMBER

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR PRONOUNCEMENT OF JUDGMENT (THROUGH VIDEO CONFERENCING)</b>			
32.	Original Application No. 90/2017(CZ) (M.A.No.448/17) (M.A.No.449/17) (M.A.No.450/17) (M.A.No.451/17) (M.A.No.452/17)	Tikam Singh Vs. State of Rajasthan & Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. Amit Shrivastava, Adv.

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)